

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2436**

TO BE ANSWERED ON THE 17TH MARCH, 2021/ PHALGUNA 26, 1942 (SAKA)

TERROR ATTACKS IN J&K

2436. SHRI HARNATH SINGH YADAV:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that incidents of terror attacks in Jammu and Kashmir, infiltration and continued shelling from across the border in bordering areas in the recent past have increased in which large number of security personnel and civilians lost their lives;

(b) if so, the details thereof; and

(c) the details of steps being taken by Government to improve the safety and security in the sensitive locations of that State and to protect the lives of security forces and common man?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) & (b) During the past three years, there has been a significant decrease in terror incidents and attempts of infiltration from across the border in Jammu and Kashmir. However, the incidents of shelling from across the border have increased during the past three years. The details regarding the incidents of terror attack, infiltration and shelling (ceasefire violation) from across the border during last three years and current year are as under:-

Type of incidents		2018	2019	2020	2021 (upto 28.02.2021)
Terror attacks	Incidents	614	594	244	15
	Civilian Killed	39	39	37	02
	Security Personnel Martyred	91	80	62	04
Infiltration	Attempts	328	216	99	00 (upto 31.01.2021)
Ceasefire Violations (Shelling)	Incidents	2140	3479	5133	658
	Civilian killed	30	18	22	00
	Security personnel Martyred	29	19	24	04

(c): The steps taken include proactive operations to seek and arrest/neutralize the terrorists, identification and arrest of over ground workers/supporters of terrorism, action against members of banned organisations, intensified night patrolling and checking at Nakas, security arrangements through appropriate deployment, coordination meetings amongst intelligence agencies, high level of alertness maintained by the security forces and legal action in cases of terror funding etc.
